OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HOs): DELHI

The following transfer and posting orders are hereby made in official exigency with immediate effect:

S.No.		From	To
1	Sh. Ashok Kumer EC: 83845983	Ahlmad in the Court of Ms. Anu Aggarwal, ASJ-06, POCSO, South-East, Saket Courts, New Delhi	IJA in Office Pool, East, KKD, Delhi
2	Sh. Ravi Shankar EC: 26259518	JA in Office Pool, East, KKD, Delhi	Ahlmed in the Court of Ms. Anu Aggarwal, ASJ-06, POCSO, South-East, Saket Courts, New Delhi
3	Sh. Harvinder Phore EC:94163271	SIA in Copying Agency (East), KKD, Delhi	SJA in Office Pool, Adem. Branch (South-West), Dwarks Courts, Delhi
4	Sh. Anil Kumar EC:89938529	JA in Record Room (Sessions), South-West, Dwarka Courts, Delhi	JA in Office Pool, Admn. Branch (East), KKD, Delhi
5	Sh. Parmod Kr. Gautarn EC: 60951505	Reader in the Court of Ms. Mokaha Bains, MM (NI Act) - 05, South-East Saket Courts, New Delhi	SJA in Copying Agency, NDD, Patiala House Courts, New Delhi
6	Ms. Mohini EC:46387764	JA/Reader in the Court earlier presided over by Sh. Chander Mohan, the then ASJ-07 South, Saket Courts, New Delhi (since abolithed)	Reader in the Court of Ms. Moksha Bains, MM (NI Act) -05, South-East, Saket Courts, New Delhi
7	Ms. Meena Kumari Thapa EC: 57944684	JA in Copying Agency, NDD, PHC, New Delhi	Asst. Ahlmad in the Court of Sh. Rakesh Kr. Singh, ASJ-05, South, Saket Courts, New Delhi
8	Ms. Ritu Satija EC:25606459	Asst. Ahlmad in the Court of Sh. Rakesh Kr. Singh, ASJ-05, South, Saket Courts, New Delhi	JA in Office Pool, NDD, PHC, New Delhi
9	Ms. Poojs Sharma EC:61905931	SJA in Record Room (Crl.), Shahdara, KKD Courts, Delhi	SJA in Office Pool, NDD, PHC, New Delhi
	Sh. Ajay Kr. Dubey EC: 59731717	JA in Copying Agency, NDD, Patiala House Courts, New Delhi	JA in Record Room (Crl.), Shahdara, KKD Courts, Delhi
	Sh. Shailendra Kr. Veshisth EC: 25542382	SJA/Reader in the Court of Sh. Ashutosh Kumar, PO-MACT- 01, Central, THC, Delhi	Reader in the Court of Dr. Kamini Lau, District Judge (Commercial Court)-02, Central, THC, Delhi
	Sh. Murii Sharma EC: 86244451	SJA/Reader in the Court of Dr. Kamini Lau, District Judge (Commercial Court)-02, Central, THC, Delhi	Reader in the Court of Sh. Ashutosh Kumer, PO-MACT-01, Central, THC, Delhi
	Sh. Praveen Kumar BC: 60216740	JA/Asst. Ahlmad in the Court of Sh. Ashutosh Kumar, PO- MACT-01, Central, THC, Delhi	Ahlmad in the Court of Dr. Kamini Lau, District Judge (Commercial Court)-02, Central, THC, Delhi
	Sh. Navneet Soni EC: 14095	JA/Ahlmad in the Court of Dr. Kamini Lau, District Judge (Commercial Court)-02, Central, THC, Delhi	Ahlmsd in the Court of Sh. Visvesh, MM-06 (NI Act), Central, THC, Delhi
	Sh. Pravoen Kumar EC: 88678765	JIA/Asst. Ahlmad in the Court of Sh. Ashutosh Kumar, PO- MACT-01, Central, THC, Delhi	Asst. Ahlmad in the Court of Dr. Kamini Lau, District Judge (Commercial Court)-02, Central, THC, Delhi
	Ms. Sunita Suini EC: 71806086	JJA/Asst. Ahlmad in the Court of Dr. Kamini Lau, District Judge (Commercial Court)-02, Central, THC, Delhi	Asst. Ahlmad in the Court of Sh. Ashutosh Kumar, PO-MACT-01, Central, THC, Delhi

			SJA in Establishment of Family
17	Sh. Rakesh Kumar BC: 51716707	SJA/Branch I/C, Copying Agency, North-West, Robini Courts, Delhi	Court (HQs) Dreacks Courts, Delin (for a period of one year from the date of izzue of order or till further orders whichever is earlier)
18	Sh. Ram Kanwar EC: 75277183	Branch I/C, Record Room/Pool Can/Copying Agency, Family Courts (HQs), Dwarka, Delhi	SJA in Copying Agency, North- West, Rohini Courts, Delhi
19	Sh. Jitendra Kumar BC: 88005145	Reader in the Court of Sh. Rajeev Bancal, District Judge (Comm-Digital-04), South, Saket Courts, New Delhi	SJA in DSLSA, RACC, Delhi (an diverted capacity for a period of one year from the date of issue of order or till further orders whichever is earlier)
20	Sh. Vineet EC: 26104192	SIA in the establishment of DSLSA, Delhi (on diverted capacity)	Render in the Court of Sh. Rajeev Beneal, District Judge (Comm- Digital-04), South, Saket Courts, New Delhi
21	Sh. Deepak BC: 96785780	JA in Accounts Branch, South- East, Saket Courts, New Delhi	Ahlmad in the Court of Sh. Aviral Shukis, MM-05, South, Saket

Courts, New Delhi
HA in Office Pool, South-East, Ahlmad in the Court of Sh Co. I Nined George Saket Courts, New Delhi Aviral Shukla, MM-05, South, EC: 27724739 Saket Courts, New Delhi Note: 1. The officials posted in the Courts hitherto presided over by the following Presiding Officers since abelished vide order No. 12/G-1/Ger.1A/DHC/2022 dated 27/02/2023 of the Hon'ble High Court of since abelishes vine order No. 1215-111-1111-11-122-1-1316 arms of the 11-12-1-131 control of the 11-12-1-131 control of the 11-12-1-131 control order 11-131 control order 11-131 control order 11-131 (A) Sh. Chandraff Mohan, Delhi Le (I) Ms. Swait Kariyara, ASJ-67 (Sauth, Salet Court, New Delhi (3) Sh. Dharmender Singh, ASJ-63 (South-East), Salet ASJ-67 (Sauth-East), Sa Courts, New Delhi (4) Sh. Gauray Gupta, ASJ-99 (Seath-East), Salot Courts, New Delhi are directed to regort to the Office Pool of their respective Districts fortunes for the first of acception of Abbased ported in these of Courts, who are given an additional time of 15 days to transfer the files to their recessor Courts

and thereofter they will report in Office Pool, Adm.-II, HO; THC, Delhit, List of officials via a vis Readers (except one), Ablunds & Ant. Ablunds posted in these 64 Courts, who are to comply the even directives, are as under

Sh. Krishan Kant, SJA (EC: 2448) Reader in the abolished Court of Ms. Swati Katiwar. ASI -07 Sh. Deepak, JA (EC: 37793709) Ahlmed in the abolished Court of Ms. Swati Katiyar, ASJ -07

(East), Karkardooma Courts, Delhi [to report to Office Pool, Advan.-II (HQs), THC, Delhi wikin Is dops from the date of terms of this order after duly handing over the charge of all the Court records in his custody (olongwith the Hardware and other peripherols, if any)] Sh. Prober Kumsr. JJA (EC: \$3197194) Assistant Ahlmad in the abolished Court of Ms. Sweti

Katiyer, ASJ -07 (East), Karkardooma Courts, Delhi Sh. Balbir Singh, IIA (EC: 21819588) Ahlmad in the shollshed Court of Sh. Chander Mohan, ASI-07 (South), Salot Courts, New Delhi [to report in Office Pool, Adam - II (HQs), THC, Delhi

record) (second), cosm while provide the state of this order after duly handleg over the charge of all the wants 13 days from the asse of usive of the order open only statuting one see Coop.

Court records in his custody (alongwith the Hardware and other peripherals, if any)] Milesh Raves, JA (BC: 33750149) Assistant Allmed in the abelished Court of Sh. Characteristics, ASI-37 (Sorth), Saker Court, New Delhi.

Ms. Anita Thabur, SJA (EC: 96160160) Reader in the abolished Court of Sh. Dharmender Singh,

ASJ-08 (South-East), Salot Courts, New Delhi Sh. Rajesh, JA (EC: 15924280) Ahlmod in the abolished Court of Sh. Dharmender Singh, ASI-08 So. Adjests, 10 (201: 12720-201) Aminist in the measured Court of St. Santa-Table Single, Salest Courts, New Delhi fto report in Office Pool, Advan.-II (EQ1), THC, Delhi

(South-East), Sakat Courts, New Dalhi for report is Office Pool, Advan-Li (1806), THC, Dalhi within 15 donr from the date of plane of the other off-getter Ally Annully over the interact of all courted grant of the other off-getter Annully over the interaction of the Court records in the courted grant of the Information and other perspherites, if outs).

St. Harich Singh, MSL-80 (South-East), Saketta Chairm, New Dalhi.

Dammarderingh, MSL-80 (South-East), Saketta Courts, New Dalhi.

Sh. Rajesh Kumar Jangira, SJA (EC: 69079473) Reader in the abolished Court of Sh. Games

Oupta, ASJ-09 (South-East), Saket Courts, New Delhi. Sh. Neers) Mishrs, 5A (EC: 48697110) Ahlmad in the abolished Court of Sh. Garray Gupta, ASJ-

30. Petrol paramete, et allo: ween i 100 ramman in use atomised court of St. Chindr Copin, ASS-09 (South-East), Select Courts, New Delhi /to report in Office Poot, Advar.-II (HQs), THC, Delhi widths 15 days from the date of lasse of this order after duly handing over the charge of all the

Coart records in his custody (along with the Hordware and other peripherals, if any) Sh.Devender Singh Dangwal, JJA (EC: 44250923) Assistant Ahlmad in the shelished Court of

Sh. Genny Gupta, ASJ-09 (South-East), Salot Courts, New Delhi

2. Further, the Competent Authorities in the foregoing Districts are requested to utilize these officials of absoluted Courts for <u>Distriction and Weeding-Optic work</u> in their respective Districts till further orders and send the Work Done Report thereof duly forwarded by their concerned Officer In-Charges to this Office formieths.

3. All the incumbents of the ibid abolished Courts are to hand over the charge of all the Court Records in their possession (including the Hardware and other peripherals, if any) with them before commencing their duties in Office Pool of their respective Districts Inctivated accept the Allmads in these 04 Courts (who are to report in Office Pool, Adam-II (HOs) after 15 days of receipt of this order).

4. As per request dt. 28/02/2023 of the Ld. Pr.D&SJ, East, KKD, in furtherance of earlier order No. 13414-424/P&T/Admn-II/HQs/Delhi/2023 dated 10/02/2023, Ms. Rubi Kumari, JJA & Ms. Hemlata, JJA are again directed to report in Copying Agency, East, KKD and assist the staff posted therein till 25/03/2023 or ill further orders whichever is earlier.

5. Au per respects dt. 018/3/2023 of Sh. Harish Kumar, Judge Family Court, PHC, New Delhi & Sh. Harish Dudani, Principal Judge, Family Court, PHC, New Delhi, tenure of posting on diverted capacity in respect of both Sh. Yogiader Kumar, JJA (E.C.: 637353) & Mb. Manata Tanwar, JJA (E.C.: 53310524) in the establishment of Family Courts, Delhi is hereby extended for a further period of 01 year or till further orders whichever is carlier, from the date of issue of this order.

Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent/s, as per rules.

(Girish Kathpalia)

Principal District & Sessions Judge (HQs)
Tis HazariCourts, Delhi

18516-626

P&T/Admn-II/HOs/Delhi/2023 Dated, Delhi the 0 6 MAR 2023

Copy forwarded for information and necessary action to:

- 1. The Ld. Principal District & Sessions Judges concerned Delhi/New Delhi.
- The Ld. Principal Judge, Family Courts (HQs) Dwarka Courts, Delhi.
 The Ld. Member Secretary, DSLSA, RACC, Delhi.
- The Ld. Member Secretary, DSLSA, RA.
 The Personal Office of the undersigned.
- 5. The DDOs, Accounts Branches concerned.
- The Dealing Assistants, Personal File, Leave & LAYERS Seat, Central, THC,
- Delhi for further necessary action/updation as per rules.
- The Dealing Assistants, ACR Cell (HQs), Delhi for maintaining/updating the record regarding posting details of the official concerned for the purpose of seeking-ACRs.
- The Dealing Asst., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).
- order on the 'Employees Corner' (on Website).

 9. The officials concerned for immediate compliance.

Principal District & Sessions Judge (HQs)
Tis HazariCourts, Delhi